

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Civil Appeal No(s). 11924/2025

PREMA DEVI & ORS.

Appellant(s)

VERSUS

RAMA KANT & ORS.

Respondent(s)

FOR ADMISSION

Date : 07-04-2026 This appeal was called on for hearing today.

For Appellant(s) :

Ms. Reena Pandey, AOR

For Respondent(s) :

Mr. Jaswant Singh Rawat, AOR

Mr. Keshav Rai, Adv.

Ms. Srishti Rawat, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed counter affidavit.

Rejoinder affidavit has already been filed by Ld. Counsel for appellant.

Respondent Nos. 2 to 6 are duly represented.

The matter be processed for listing before the Hon'ble Court, under the rules.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

GRACY L. BAWITLUNG
Registrar